<u>COURT-I</u>

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

DFR NO. 1615 OF 2014

Dated: 26th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jharkhand Urja Vikas Nigam L Versus	imited	Appellant (s)
Jharkhand State Electricity Regulatory Commission		Respondent (s)
Counsel for the Appellant(s) :	Mr. Himanshu Shekhar Mr. Aabhas Parimal	

<u>ORDER</u>

Counsel for the appellant states that he has instructions to withdraw the appeal as it has become infructuous.

The appeal is allowed to be withdrawn and is dismissed as such.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/mk